

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 4480
TO BE ANSWERED ON MARCH 19, 2026
PMAY-U 2.0 IN GUJARAT**

NO. 4480. SHRI JASWANTSINH SUMANBHAI BHABHOR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of affordable houses sanctioned and completed so far under Pradhan Mantri Awas Yojana - Urban (PMAY-U) 2.0 in Dahod Lok Sabha Constituency of Gujarat;**
- (b) whether the Government has implemented any specific scheme for Affordable Rental Housing Complexes (ARHCs) for migrant workers and Low-Income Groups (LIGs) in said Lok Sabha Constituency and if so, the details thereof; and**
- (c) whether any Additional Central Assistance (ACA) has been provided to the said Lok Sabha Constituency considering its status as a tribal-dominated area and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

Based on the project proposal submitted by State, 7,233 houses have been sanctioned, out of which 5,877 have been completed under PMAY-U and PMAY-U 2.0 including 1,287 houses sanctioned and 45 houses completed under PMAY-U 2.0 in the Dahod Lok Sabha Parliamentary Constituency of Gujarat. The progress of the scheme can also be accessed on the PMAY-U dashboard (<https://dashboard.pmay-urban.gov.in>).

(b): MoHUA launched Affordable Rental Housing Complexes (ARHCs) as a sub-scheme of PMAY-U in July 2020 to address the housing need faced by migrant workers, urban poor and informal sector labourers from Economically Weaker Section (EWS)/Low Income Group (LIG) category across the country. This scheme has been implemented through two models.

Under Model-1, a total of 5,783 Government funded vacant houses have been converted into ARHCs, so far. Additionally, proposals for converting 7,413 existing Government funded vacant houses into ARHC units have been processed in the States of Gujarat, Himachal Pradesh, Haryana, Madhya Pradesh and Rajasthan. Further, based on the proposals submitted by States/Union Territories (UTs) under Model-2, MoHUA has approved proposals for construction of 83,298 new ARHC units in several States. Out of this, 40,630 ARHC units have been completed. No proposal under ARHCs has been received from Government of Gujarat for Dahod Lok Sabha Parliamentary Constituency of Gujarat.

Further, based on the learnings of ARHCs, a dedicated vertical of Affordable Rental Housing (ARH) has been provisioned under PMAY-U 2.0 which aims to promote construction of affordable rental housing close to the workplaces of the intended beneficiaries including urban migrants/industrial workers/working women/students/urban poor etc. The ARH vertical is implemented through two models:

Model-1: Converting existing Government funded vacant houses into ARH through Public Private Partnership mode or by Public Agencies.

Model-2: Construct, Operate and Maintain rental housing by Private/Public Entities for urban poor, working women, employees of Industries, Industrial Estates, Institutions and other eligible EWS/LIG families.

An Expression of Interest (EoI) has been issued by the Ministry for submission of project proposals for construction of new ARH units by all interested Public/Private Entities under PMAY-U 2.0. The web link for EoI is at <https://pmay-urban.gov.in/ARH-EoI.pdf>. The State/UT Governments including Gujarat are encouraged to submit proposals under ARH vertical for creation of rental housing as per the local demand.

(c): As per the scheme guidelines of PMAY-U 2.0, the fund required for purchase/construction of houses under the scheme is shared between the Central Government, State/UT Government/ULBs/Implementing agencies and the beneficiaries. The funding under PMAY-U 2.0 is to provide a nudge to the beneficiaries and enable them to construct their houses by arranging funds from other sources as well. Government Assistance under BLC/AHP verticals of PMAY-U 2.0 for Himalayan/ North-eastern States/UTs with legislature have been fixed at a ratio of 90:10. For Remaining UTs, the Central & State sharing ratio is 100:0 whereas for other States it is on 60:40. A fixed amount of Central Assistance is provided by Government of India under different verticals. As per the scheme guidelines, State/UT share is mandatory under PMAY-U 2.0. However, States/UTs may provide enhanced State share to reduce the burden on beneficiaries.
